

CASE NO.:
Appeal (civil) 5025-5026 of 2005

PETITIONER:
STATE OF PUNJAB AND ANR

RESPONDENT:
H.B. MALHOTRA

DATE OF JUDGMENT: 21/01/2008

BENCH:
S.B. SINHA & V.S. SIRPURKAR

JUDGMENT:
JUDGMENT
O R D E R

I.A.Nos. 9-10 in CIVIL APPEAL NOS. 5025-5026 OF 2005
The application for clarification being not maintainable is dismissed.